

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQ): DELHI

CIRCULAR

It is impressed upon to all the Judicial Officers of Central District to issue necessary directions to their staff to physically verify the records of court concerned and send a report to the undersigned on or before 04/07/2018, regarding number of pending cases in the court, number of registers/receipt books etc as well as files pending for consignment to record room. The pending case file number should tally with the number of pending cases shown in CIS.

Talwant Singh

(TALWANT SINGH)

District & Sessions Judge(HQ)
Tis Hazari Courts, Delhi

39779 - 39859

No. _____/Cir./Misc./Genl./2018

Dated, Delhi the 8-6-18

Copy forwarded for information to:

1. All the Judicial Officers, posted in Central District, Tis Hazari Courts, Delhi for compliance.
2. The Chairman, Website committee, Tis Hazari Courts, Delhi with the request to get the circular uploaded on the District Court's Website at the earliest.
3. PS to undersigned.

Talwant Singh

District & Sessions Judge, (HQ)
Tis Hazari Courts, Delhi